

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF MARCH, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.03.2015									31.03.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8103	0	0	43	43	0	0	16	16	8130
2	CIVIL SECOND APPEAL	3938	0	0	51	51	0	0	10	10	3979
3	EXECUTION FIRST APPEAL	36	0	0	0	0	0	0	0	0	36
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	24201	0	23	336	359	0	15	966	981	23579
6	CIVIL REVISION	280	0	0	12	12	0	0	9	9	283
7	CIVIL REVIEW	668	0	7	18	25	0	5	11	16	677
8	INCOME TAX REFERENCE	54	0	3	0	3	0	1	0	1	56
9	OTHER TAX REFERENCE	218	0	6	0	6	0	16	0	16	208
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	23	0	0	0	0	0	2	0	2	21
12	INCOME TAX APPEAL	2921	0	15	0	15	0	5	0	5	2931
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1230	0	0	5	5	0	0	54	54	1181
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	124	0	0	4	4	0	0	0	0	128
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	35	0	0	17	17	0	0	0	0	52
19	COMPANY APPLICATION	215	0	0	9	9	0	0	17	17	207
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	1	1	44
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	46	0	2	0	2	0	1	0	1	47
24	SPECIAL APPEAL (WRITS)	3969	0	116	0	116	0	159	0	159	3926
25	CIVIL CONTEMPT	3038	0	3	137	140	0	11	44	55	3123
26	CIVIL WRITS	48593	0	74	1417	1491	0	75	872	947	49137
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	650	0	0	3	3	0	0	9	9	644
	TOTAL (A)	98454	0	249	2052	2301	0	290	2009	2299	98456
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	18673	0	26	65	91	0	129	1	130	18634
3	CRIMINAL REVISION	5609	0	0	205	205	0	3	25	28	5786
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5081	0	0	463	463	0	0	570	570	4974
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1427	0	0	1038	1038	0	0	1099	1099	1366
6	CRIMINAL CONTEMPT	28	0	0	0	0	0	0	0	0	28
7	CRIMINAL REFERENCE	1	0	0	1	1	0	0	0	0	2
8	HABEAS CORPUS	77	0	0	37	37	0	12	0	12	102
9	CRIMINAL LEAVE TO APPEAL	443	0	7	52	59	0	2	1	3	499
10	CRIMINAL WRITS	156	0	0	22	22	0	0	16	16	162
	TOTAL (B)	31496	0	33	1883	1916	0	146	1712	1858	31554
	TOTAL (A+B)	129950	0	282	3935	4217	0	436	3721	4157	130010
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	255	0	0	4	4	0	0	4	4	255
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	80	0	0	13	13	0	0	22	22	71
4	CRIMINAL TRANSFER	66	0	0	11	11	0	0	2	2	75
	TOTAL (C)	402	0	0	28	28	0	0	28	28	402
	GRAND TOTAL (A+B+C)	130352	0	282	3963	4245	0	436	3749	4185	130412